

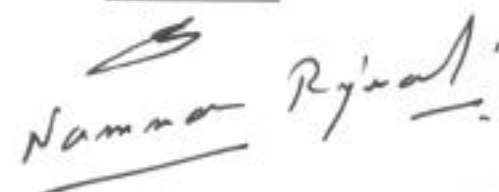


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2019

NAME OF THE COMPANY: Dr. Pawan Jhakmola Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanchit Garg	Adv	operational C.	
2.	Namman Rajvanshi	"		

CP NO.(IB)158/ALD/2019

Sh. Sanchit Garg along with Sh. Namman Rajvanshi, Advocates for petitioner is present.

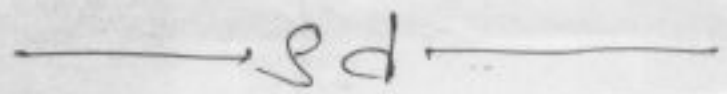
Sh. Anil Tiwari, Advocate appeared and filed vakalatnama on behalf of respondent.

Ld. Counsel appearing for petitioner undertake to serve the copy of the petition to the respondent within one week.

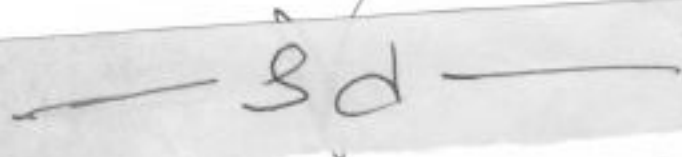
Thereafter, respondent is directed to file reply by serving an advance copy to the petitioner.

List the matter on 13th September, 2019.

Dated: 21.08.2019



SAROJ RAJWARE
MEMBER (T)



A.R.K. SINHA
MEMBER (J)